

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) An agreement was signed between Government of India and the World Bank on 10th May, 1985 for the implementation of Sardar Saroyar Project. The resettlement and rehabilitation component of the project was, however, not covered under the World Bank financing. Owing to environmental activities and agitations, both in India and abroad, the Government of India disengaged the project from the World Bank financing with effect from 29.3.1993. It has been decided to compensate the loss due to disengagement of this project from World Bank assistance by providing additional central assistance.

Sharing of Ganga Waters between India and Bangladesh

2246. SHRI G. G. SWELL: Will the Minister of WATER RESOURCES be pleased to state-

(a) whether Bangladesh has made known her intention of going to the International Court over the question of sharing the Ganga waters;

(b) whether he has tried to persuade Bangladesh not to resort to such action; and

(c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) India has not been informed by Bangladesh about their intention of going to the International Court of Justice over the question of sharing of Ganga waters. Suggestions for making such a move

have been made by some political parties and individuals.

(b) and (c) Do not arise.

Completion of Irrigation Schemes in Maharashtra

2247. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: Will the Minister of WATER RESOURCES be pleased to state;

(a) whether it is a fact that Government of Maharashtra have sent some proposals to the Central Government regarding completion of the State's irrigation schemes;

(b) if so, what are the details thereof; and

(c) what decision has been taken by the Central Government on those proposals?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) A proposal requesting permission for project specific bonds during the year 1992-93 for a amount of Rs. 100 crores to raise additional resources through public borrowings for expedient irrigation projects in Maharashtra. The construction of Major and Metropolitan had been received from Government of Maharashtra.

(c) The Government of India has not agreed to the proposal as the present scheme of Public Sector Bonds is restricted to only those undertakings which are wholly or partly owned by the Central Government.

Completion of Indira Gandhi Canal Project in Rajasthan

2248. SHRI RAJENDRA PRASAD MODY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the reasons for the inordinate delay in the completion of the multipurpose Indira Gandhi Canal Project in Rajasthan;

(b) whether it is also a fact that Government have not been sanctioning the additional funds required for the project;

(c) if so, the details of the amount of funds and the period within which they would be made available; and

(d) the steps Government propose to take to complete the project to alleviate the sufferings of the people of Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF

WATER RESOURCES (SHRI P. K. THUNGON): (a) Delay in the completion of the Indira Gandhi Canal Project of Rajasthan has been due to various reasons like escalation of cost, change in scope of project with this decision to line the water courses, slow pace of colonisation due to lack of infrastructural works necessitating inclusion of roads, markets, drinking water supply and afforestation as a part of project activities.

(b) to (d) Liberal central assistance has been extended to the project from time to time for Canal and Area Development Works as under-

(Rs. in crores)

	Up to end of VII Plan	1990-91	1991-92	1992-93
1. For Water Courses under Centrally Sponsored Scheme for Command Area Development	45.60	19.99	14.12	21.80
2. For Canal Works				
a. Advances Plan assistance	45.00
b. Drought Relief assistance	20.00
c. Border Area Development Programme	60.70	28.60	27.80	52.00
d. Additional Central Assistance	10.00
	125.70	28.60	27.80	62.00

The Stage I of the Project is all of the Project, the State Government likely to extend to the 10th pro-Ap

Review of Ground water Resources in the country

2249. SHRI V. HANUMANTHA RAO:

Will the Minister of WATER RESOURCES be pleased to state;

raos- complete, Regarding Stage II has assessed that its completion is subject to availability of funds.

(a) whether the Central Ground Water Board has made an upward revision of the available ground water resources in the country;

(b) whether in the context of such an upward estimate, any survey has